IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 44/2005

IN THE MATTER OF:

M/s. Far Pavilions Tours & Travels Pvt. Ltd. & Ors.Petitioner

SECTION: UNDER SECTION 397/398

Order delivered on 03.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s):

Ms. Swati Sinha, Advocate

For the Respondent(s): Mr. Arpit Gupta, Advocate for Respondent Nos. 3, 9 &

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ORDER

The written submissions/synopsis containing LOD has not been filed as per the direction issued on 04.09.2017.

Learned counsel for the petitioner undertakes to do the same within a week with a copy in advance to the learned counsel for the respondent.

List the matter for arguments on 29.11.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

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(DEEPA KRISHAN)
(MEMBER TECHNICAL)

03.11.2017 Vineet